## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1031/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: M/s. GTL Infrastructure Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. DESIGNATION NAME SIGNATURE 3 Changer regelt (Quusil Adu Alis 20000 Adr. Dyush Kha forbith Sr. Counsel Portor Mustalg ORDER C.P. No. 1031/230-232/NCLT/MB/MAH/2017 1. The Learned Representative of the Petitioner is present.

- This is Scheme Petition. The Reports of the concerned offices such as RD and OL are awaited.
- To be listed for Minał hearing on 01.12.2017. It is intimated to the Petitioner to intimate the Registrar of the concerned offices to submit their Reports.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 07.11.2017 ah

Sd/-M.K. Shrawat Member (Judicial)